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(2024) 11 NCDRC CK 0090

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 1559, 1560 Of 2023

Haryana Urban Development Authority Now, Haryana Shehri

Vikas Pradhikaran& Others

APPELLANT

Vs

Radha Thakur W/O Vinod Kumar

Thakur

RESPONDENT

Date of Decision: Nov. 26, 2024

Acts Referred:

Consumer Protection Act, 1986 - Section 24A

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Nikunj Gupta, Naveen Sharma, S K Sharma

Final Decision: Disposed Of

Judgement